

ASSAM ACT II OF 1948.

THE ASSAM LOCAL BOARD ELECTIONS (EMERGENCY PROVISIONS)  
ACT, 1948.

(Passed by the Assembly)

[Received the assent of the Governor on the 29th March, 1948.]

[Published in the *Assam Gazette, Extraordinary* of the 31st March, 1948.]

*An*

*Act to provide for the postponement of Local Board Elections.*

Preamble.

WHEREAS it is expedient to postpone the Assam Local Board Elections due to be held before 1st April, 1948.

It is hereby enacted as follows :—

Short title.

1. This Act may be called the Assam Local Board Elections (Emergency Provisions) Act, 1948.

Postponement of elections.

2. Notwithstanding anything contained in section 9 of the Assam Local Self-Government Act, 1915, the Local Board Elections due to be held before the 1st April, 1948, may be postponed by order of the Provincial Government for such period as they may deem necessary ;

Assam Act I  
of 1915.

Provided that such period shall not extend to a date later than the 31st March, 1949.

*Price 1 anna or 1 d.*